

NOTICE

All concerned are hereby informed that w.e.f. **16th January, 2020** Onwards National Company Law Appellate Tribunal (NCLAT) will be functioning in the **2nd & 3rd Floor of Mahanagar Doorsanchar Sadan (M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.01.2020 (FRIDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Kanthi Narahari, Member (Technical) and Hon'ble Mr. Vijai Pratap Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 331 of 2019	M. Ravindranath Reddy Vs. G. Kishan & Ors.	Aditi Sharma	Saurabh Jain-R1 to R4

For Orders

2.	I.A No 4117 of 2019 in Comp. App. (AT) (Ins) No. 989 of 2019	Rajeev Anand. Vs. Srei Equipment Finance Ltd & Anr.	Rajat Bhardwaj	Aditi Sharma
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After the above

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 579 of 2019	Krishan Kumar Mittal. Vs. GRJ Distributors & Developers Pvt. Ltd.	Achal Gupta	Sandeep Bhuraria Abhishek Anand- RP
2.	Comp. App. (AT) (Ins) No. 706 of 2019	Forech India Pvt. Ltd. Vs. Tecpro Systems Ltd & Ors.	Arvind Kumar	S.K. Sharma

		With		
3.	Comp. App (AT) (Ins) No. 758 of 2019	Tecpro Employees Welfare Association. Vs. Venkatesan Sankaranarayanan (IRP) & Ors. With	Ashish Kumar Upadhyay	Sabhya Choudhary
4.	Comp. App. (AT) (Ins) No. 890 of 2019	V. Murali Vs. Venkatesan Sankaranarayanan & Anr.	V. Murali	P.V. Dinesh -R1
5.	Comp. App (AT) (Ins) No. 1462 of 2019	Prakash Kalash Vs. Apeejay Surrendra Park Hotels Ltd. & Anr.	Pawan Kumar Pahwa	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 1176 of 2019	Abba Consultants Pvt Ltd. Vs. Sandhya Prakash Ltd & Ors. With	Simran Soni	Abhishek Anand
7.	Comp. App. (AT) (Ins) No. 1203 of 2019	Sachin Meena & Ors. Vs. Sandhya Prakash Ltd. & Ors. With	Mahesh Kumar	Abhishek Anand
8.	Comp. App. (AT) (Ins) No. 1219 of 2019	J.M. Financial Asset Reconstruction Company Ltd. Vs. Anil Kumar Tandon & Ors. With	Anushree Kapadia	Vinit Trehan-R4
9.	Comp. App (AT) (Ins) No. 1327 of 2019	Anil Kumar Tandon & Ors. Vs. Sandhya Prakash Ltd & Ors.	Pranay	Poonam Mathur
10.	Comp. App. (AT) (Ins) No. 391 of 2019	IDBI Bank Ltd. Vs. Ajay Joshi Resolution Professional for the Corporate Debtor & Ors. With	Sidhartha Barua	Roopali Singh- R2&3 Sneha Janakiraman-COC Anannya Ghosh- RP
11.	Comp. App. (AT) (Ins) No. 492 of 2019	Gail India Ltd. Vs. Ajay Joshi & Ors.RP of Alok Industries	Nishant Awana	Roopali Singh- R2&3 Sneha Janakiraman-COC
12.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd. & Ors.	Pallavi Pratap	Charu Bansal
13.	Comp. App (AT) (Ins) No. 891 of 2019	Bank of India Vs. Multi ARC Coating & Straps Ltd.	Vikky Dang	Aastha Mehta

14.	Comp. App. (AT) (Ins) No. 1425 of 2019	Ritu Rastogi Resolution Professional Benlon India Ltd. Vs. Riyal Packers	K. Datta	
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By Order

**-sd/-
Registrar**